

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO: - 19310 -JK (LD) of 2024**

**DATED:- 04 - 12 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated: - 04.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Reyaz Ali Bhat*

*Reyaz Ali Bhat*  
04.12.24

**Annexure to the Government Order No:-19310-JK(LD) of 2024 dated 04.12.2024**

| S.No | Title of the Case  | OIC  |
|------|--|--|
| 1.   | Tariq Ahmed Wani VS UT of J&K and ors<br>WPC no:- 639/2023                       | Name:- Sudesh Kumar<br>Executive Engineer Jal Shakti PHE Division<br>Doda<br>Mobile No:- 7006471597                    |
| 2.   | Inhabitants of Panchayat Koti Vs UT of J&K<br>WPC no:- 505/2021                  | Name:- Sudesh Kumar<br>Executive Engineer Jal Shakti PHE Division<br>Doda<br>Mobile No:- 7006471597                    |
| 3.   | WP(C) No. 2698 / 2024<br>Rajinder Parshad Vs Union Territory and J&K<br>and Ors. | Er. Neeraj Kumar Gupta, Executive<br>Engineer, RCC Lower Division Hiranagar<br>Cell No. 7889476573                     |
| 4.   | O.A./486/2024 Pankaj Pangotra vs Union<br>Territory of J&K and Ors.              | Er. Naresh Kumar, Technical Officer to<br>Chief Engineer, Jal Shakti (RTIC)<br>Department Jammu<br>Cell No. 9419159400 |
| 5.   | OA No. 1208/2024 Sh. Bodh Raj Vs. Jal<br>Shakti Department.                      | Er. Amit Abrol, Tube Well Irrigation<br>Division, Jammu<br>twidjammu2024@gmail.com 7006219740                          |
| 6.   | OA No. 1166/2024<br>Mushtaq Ahmed V/s UT & Ors                                   | Er. Sunil Sharma, Executive Engineer Hydraulic<br>Division Kishtwar<br>9419110471<br>xenhydctr@gmail.com               |
| 7.   | WP © No. 2994/2023<br>Mohd Imran Dar V/s UT & Ors                                | Er. Rajeev Ghai, Executive Engineer, Hydraulic<br>Division, Ramban<br>9419181354<br>hyddvsnramban@gmail.com            |
| 8.   | WP © No. 2416/2024<br>Sita Ram & Ors V/s UT & Ors                                | Er. Rocky Mahajan, Executive Engineer Jal Shakti<br>(PHE) DIVISION AKHNOOR<br>9419161837<br>phedivakhnoor@gmail.com    |

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| 9.  | WP © No. 1712/2024<br>Satish Kumar & Ors V/s UT & Ors                     | Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR<br>9419161837<br>phedivakhnoor@gmail.com            |
| 10. | CCP (S) No. 296/2024 in OA No. 853/2024<br>Jai Vijay Singh V/s UT & Ors   | Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR<br>9419161837<br>phedivakhnoor@gmail.com            |
| 11. | WP© No. 3260/2023<br>Ishwar Dutt V/s U.T & Ors                            | Er. Girdhari Lal, Executive Engineer Jal Shakti (PHE) Division Kathua<br>9419629837<br>phekathua@gmail.com                   |
| 12. | WP© No. 2725/2021<br>INHABITANTS OF VILLAGE DOGANI<br>CHAKLI RAJOURI      | Er. Ashwani Khajuria, Executive Engineer, Jal Shakti (PHE) Division, Rajouri<br>9419198332<br>xenpherajouri@gmail.com        |
| 13. | WP© No. 2463/2024<br>Kulvir Singh V/s UT of J&K & Ors                     | Er. Ashish Sharma, Executive Engineer Jal Shakti (PHE) RURAL DIVISION JAMMU<br>9419148535<br>xenrural@gmail.com              |
| 14. | Execution petition titled Mohammad Ayoub Naikoo Vs. State of J&K and Ors. | Er. Gopal Krishan Sharma, Executive Engineer Phone No. 9479186048 Email phedivisionawantipora@gmail.com be appointed as OIC. |

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